

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 05th March 2024 at 02.20 p.m. :**

I

The **Hon'ble Shri. Justice M.S. Karnik (at Bombay)** will take up the **Criminal Misc. Application No.908 Of 2023 (F) With Criminal Application (Bail) No.96 Of 2023 (F), Criminal Misc. Application No.564 Of 2023 (F) With Criminal Application (Bail) No.444 Of 2023 (F) and Criminal Misc. Application No.66 of 2024 (F) in Criminal Application (Bail) No.281 Of 2023 (F), through Video Conferencing**, as per the board notified separately.

II

Necessary arrangement for Video Conferencing is made in the **Court Room No. 7** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

Dated. 04.03.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)